

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 85 OF 2018**

**Dated : 13<sup>th</sup> May, 2019**

**In the matter of:**

**Indian Wind Power Association (IWPA)**

**.... Appellant(s)**

**Versus**

**Rajasthan Electricity Regulatory Commission & Ors.**

**.... Respondent(s)**

**ORDER**

Due to vacancy of the Judicial Member, the Bench did not assemble today. The matter is posted for hearing on **25.07.2019.**

*mk*

**PS/Court Master**